

20,756 Rural/Urban House-cum-Workshed/Worksheds were sanctioned by the Central Government during 1988-89 in various States. There is a budget provision of Rs. 400.00 lakhs as Central share during 1989-90 and funds are released to the State Governments on the basis of proposals received from them from time to time.

So far, the State Government of Punjab has not participated in this scheme.

Pollution in Factories in West Delhi

1430. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of plastic factories located in Trinagar, Rampura in West Delhi; and

(b) the number of factories causing pollution and are located in residential premises with details of steps being taken to shift them away from the residential areas?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) There are 16 plastic factories located in Trinagar, Rampura in West Delhi.

(b) All the 16 industries are located in residential area. The industries use water only for cooling and washing purposes and these industries are not polluting in nature. However, these industries have been directed to recycle the cooling water. Since these industries are non polluting in nature, no step has been taken for shifting these industries from the residential area.

UNDP to Assist Indian in Equipment and Training Projects

1431. SHRIMATI BASAVARAJESHWARI: Will the Minister of LABOUR be pleased to state:

(a) whether an agreement has been signed between India and the UNDP for procuring high-tech, equipment and training projects;

(b) if so, the details therefor; and

(c) the total assistance expected to be provided for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALAVIYA): (a) Yes, Sir.

(b) A Project "Provision of Procurement Services—High Tech equipment" has been signed on 14.6.1989 between Government of India and UNDP with ILO as Executing Agency, which aims at providing procurement expertise and services for preparation of technical specifications and Bidding Documents needed for the Project of High-Tech equipment under World Bank project schemes and the training of DGET personnel in the application of International Competitive Bidding (ICB) procedures and Computer Integrated Procurement Operation. The actual procurement of High-Tech equipment will be carried out by DGET, Ministry of Labour after completion of the project. The project of 1 1/2 year duration is scheduled to start as from October 1, 1989.

(c) US \$ 572,300.00

Zonal Offices of J.C.I.

1432. SHRI ABDUL HAMID: Will the Minister of TEXTILES be pleased to state:

(a) whether Union Government propose to set up Zonal Offices of Jute Corporation of India in every jute growing state;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (KUMARI SAROJ KHAPARDE): (a) No, Sir.

(b) Does not arise.

(c) The present field organisational set up of the Corporation is working satisfactorily.

Pollution Control Measure in NALCO

1434. SHRI RADHAKANTA DIGAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government had advised National Aluminium Company (NALCO), Damanjudi and Angul in Orissa to take some pollution control measures; and

(b) if so, the specific steps taken by NALCO to control pollution?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Yes, Sir.

(b) For both the units of Damanjudi and Angul, NALCO has taken the following pollution control measures:—

- i) Treatment plants have been installed for controlling the quality of liquid effluent.
- ii) For control of particulates from Thermal Power Plant, electrostatic precipitators have been set up and the flue gas is vented into the atmosphere.
- iii) For control of fluoride emission in smelters, the unit has installed dry scrubbers followed by bagfilters.
- iv) The solid wastes, namely, red mud from bauxite beneficiation plant and

flyash from the thermal power plant are disposed to the ponds.

[*Translation*]

Implementation of Jawahar Rozgar in Urban Areas

1437. CHOWDHARY AKHTAR HASAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to implement Jawahar Rozgar Yojana in urban areas also;

(b) if so, when; and

(c) the outline thereof and the nature of employment likely to be provided under it?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIDALBIRSSINGH): (a) to (c). Whereas the Government attaches high importance to alleviation of urban poverty, the nature of this poverty differs vitally from poverty in rural areas. As such, the Jawahar Rozgar Yojana cannot be applied in its present form to urban poverty. The scope and modalities of a revised scheme have to be worked out in consultation with various Departments and agencies concerned. The salient features of the revised scheme and the time schedule will be determined only thereafter.

[*English*]

Financial Assistance to Private Housing Societies

1438. SHRI GURUDAS KAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal under the consideration of Government to extend financial assistance to private housing societies; and

(b) if so, the details of such a scheme?